

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 43 of 2020**

**In the matter of:**

**Sajan K. Thomas & Ors. ....Appellants**

**Vs.**

**Paragon Polymer Products Pvt. Ltd. & Ors. ...Respondents**

**For Appellant: Counsel appeared but did not mark appearance**

**For Respondent: Counsel appeared but did not mark appearance**

**ORDER**

**18.02.2020:** Counsel for the Appellant wants to file copy of the IA 40/KOB/2019 and the proposal which was given by Chartered Accountant. Permitted to file only these 2 documents.

List the Appeal as 'Fresh Case' on **13<sup>th</sup> March, 2020.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

ha/sim/md